

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 28/12/2017

S.N.	File No.	Case Particulars
1	8	Nagpur Properties (Objections)
2	41	IIT Insurance Broking and Risk Management Pvt. Ltd. (Objections)
3	42	Apporva Promoters & Developers Pvt. Ltd. (Objections)
4	43	Mr. Ramesh Dkondiba Patil (Objections)
5	44	M/s Crest Entertainment & Media Pvt. Ltd. (Objections)
6	45	Usha Ravindra Shirke (Objections)
7	295	Mr. pramod Babulal Shah & Mr. Kishor Nandlal Shah (objections)
8	329	M/s Beaming Infra Developers Pvt. Ltd. (Objections)
9	346	Mr. Prateek Kumar and Prafful Kumar (Objections)
10	356	Mr. Anil Bhagwan Rijhwani (Objections)
11	357	Mr. Jayesh Manohar Lal Shah (Objections)
12	372	Green Fortune Promoters & Developers Pvt. Ltd. (Objections)